155	Written Answers			MARC H 12, 1982		Written Answers 15	
1	•	2	<u> </u>	<u> </u>		3	· - (4
2.	कृषि		•	•		1362.41	1632.25
	जिस में से	•					
	(क)	प्रत्यक्ष क्षित्त				1322.81	1581.35
	(ख)	अप्रताक्ष कित्त		•	•	39.60	50.90
3.	उधोग .	•	•			6220.10	7114.85
4.	व्यवार			-		588.85	607.33
	जिस में से						
	(む)	थोत व्यासर				396.15	432.01
	(ख)	खुद रा द्यानार				192.70	235.32
5.	श्रन्थ समो					958.59	1040.01
					:	.	

* उपयोग के प्रतृतार ।

Increase in rate of mileage allowance

3099. SHRI MANGAL RAM PREMI: Will the Minister of FINANCE be pleased to state:

(a)whether Government propose to increase the rate of mileage allowance to bring the same at par with the actual cost of transportation of officials on local journeys or to and fro headquarters to Railway Station/ Airport and vice-versa and prohibit the use of staff cars for proceeding/ return from tour at headquarters and visiting stations to save the dead mileage and high cost of wear and tear; and

(b) if so, the action taken so far, with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) and In case of local journeys on (b). official duty within 8 Kms. of their non-gazetted Governheadquarters, ment servants are entitled to reimbursement of actual expenses incurred on conveyance subject to certain conditions. In the case of gazetted

officers, this concession is admissible if the journey exceeds 1.6 Kms. For such journeys beyond 8 Kms. from headquarters and also for journeys headquarters and Railway between Station/Airport during official tours mileage allowance is admissible. The rates of mileage allowance have been increased to Rs. 1.30 per Km, by own and 50 paise per Km. by car/taxi cycle/scooter w.e.f. 1-10-1981 motor taking the increased costs into account. Government servants proceeding on/ returning from tours have often to perform local journeys at odd hours, often late at night or very early in the morning. As normal modes of transport may not be available at that time, it would be desirable to continue facility of the existing staff car. wherever available.

Increase in Export Duty on Coffee

3100. SHRI C. CHINNASWAMY: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the export duty on coffee has been increased from Rs. 85 to Rs. 300 per quintal recently; and